- (b) if so, whether it was dry tobacco or the crop of tobacco in the field;
- (c) the quantity of each type of tobacco so seized:
- (d) whether Government have enquired into the matter; and
- (e) if so, what action has been taken thereon?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) One case of unauthorised cultivation of tabacco in contravention of rule 15 of the Central Excise Rules, 1944 was detected in April, 1959 in Village Jawali (Tehsil Nurpur) but no person was taken into custody.

- (b) and (c). Since the case was detected while the tobacco was in the field the question of seizure did not arise.
- (d) and (e). Yes, Sir. The plot has since been registered for purposes of assessment and suitable action under the Central Excise Rules is being taken by the Collector for this alleged contravention.
- 215. [Transferred to the 9th Sep tember, 1959.]

## LAND OCCUPIED FOR THE ROURKELA STEEL PROJECT

- 216. SHRI HARIHAR PATEL: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) the extent of land actually occupied at Rourkela by the Hindustan Steel Limited for the plant site proper and for the township and institutions like hospital and school etc.;
- (b) the extent of land lying vacant out of the total acquired area;

- (c) whether the Hindustan Steel Limited have formulated a scheme for utilisation of the vacant land; and
- (d) if so, what is the nature of the scheme or schemes?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Land occupied for plant site including roads etc. is approximately 4,500 acres and for township including school, hospital etc. 5,235 acres.

- (b) Approximately 9,630 acres of land are lying vacant out of a total acquired area of 19,365 acres.
- (c) and (d). A scheme for instal lation of a Pipe Plant and a Fertilizer Plant have already been approved and preliminary works are in progress. Provision also exists for future ex pansion of steel plant and any unfore seen requirement. In the township, out of 20 sectors envisaged in the Project estimate 11 have been taken up according to schedule, Certain development programmes and expansion of the hospital is under consideration.

## कोयले का निर्यात

२१७. श्री नवावसिंह चौहान: क्या इस्पात, खान श्रीर इंघन मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या सरकार से भारत से कोयले के निर्यात के सम्बन्ध में जापान, खर्जैन्टिना और थ्गोस्लाविया की सरकारों ने कोई पूछताछ की है;
- (ख) यदि हा, तो वह पूछताछ क्या है, सरकार ने उस पर क्या निर्णय किया है और उन देशों को कितना कोयला और भेजने का विचार है; और
- (ग) इस समय देश में कितने कोयले का उत्पादन हो रहा है और देश के लिये कितने कोयले की ग्रावश्यकता है?